

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2535
TO BE ANSWERED ON 12.03.2018**

Special Schemes for Girls

†2535. SHRI HARINARAYAN RAJBHAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any special schemes to encourage girls belonging to minority communities to continue their secondary level education;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the State-wise details of budget sanctioned for girls belonging to Minority communities during the last three years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (c): Under the centrally sponsored scheme of Sarva Shiksha Abhiyan (SSA), 560 Kasturba Gandhi Balika Vidyalayas (KGBVs), which are residential schools for girls at upper primary stage, have been sanctioned in blocks having over 20% minority population. 75% of the seats in the KGBVs are reserved for girls belonging to SC, ST, OBC and minority communities and for the remaining seats (25%), priority is given to girls from Below Poverty Lines (BPL) families.

Also, under the centrally sponsored scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA), 368 Girls Hostels have been approved in the Minority Concentrated Districts to enable girls of the age of 14-18 years continue their secondary education.

Further, the Department of School Education and Literacy is implementing an umbrella Scheme for Providing Education to Madaras/Minorities (SPEMM) which comprises of 2 schemes namely Scheme for Providing Quality Education in Madaras (SPQEM) and Infrastructure Development in Minority Institutions (IDMI). The SPQEM encourages traditional institutions like Madaras and Maktabas by giving financial assistance to introduce science, mathematics, social studies, Hindi and English in their curriculum so that academic proficiency for classes I-XII is attainable for children studying in these institutions. IDMI has been operationalized to augment Infrastructure in Private Aided/Unaided Minority Schools/Institutions in order to enhance quality of education in these institutions and expand facilities for formal education to children of minority communities. These schemes cater to both boys and girls belonging to

Minority Communities studying in these institutions. The budget for the last three years under SPEMM is given at **Annexure 1**.

As informed by Ministry of Minority Affairs, the Maulana Azad Education Foundation (MAEF), an autonomous body working under the Ministry, is implementing the Begum Hazrat Mahal National Scholarship for meritorious girls belonging to minority communities for classes 11th & 12th. From the year 2017-18, the scheme has been modified to include girls studying in classes 9th & 10th also. Since inception of the scheme, Scholarships of Rs. 328.72 crore have been sanctioned to 2,75,744 girls. A statement showing State-wise details of Scholarships sanctioned for girls belonging to Minority Communities during the last 3 years is at **Annexure-II**. There is a budget provision of Rs. 70 crore for this Scheme for the year 2017-18.

Annexure-I

Statement referred to in part (a) to (c) of the Lok Sabha Unstarred Question No. 2535 to be replied on 12.03.2018 regarding Special Schemes for Girls asked by Shri Harinarayan Rajbhar

Scheme for Providing Education to Madarsas/Minorities (SPEMM)

S.No.1	Financial Year	2014-15	2015-16	2016-17	2017-18 (as on 09.03.2018)
	RE	14378.00	33550.00	12000.00	12000.00
	State	Expenditure	Expenditure	Expenditure	Expenditure
1	Bihar	19.79	1543.36	-	-
2	Chhattisgarh	-	364.11	684.72	301.1
3	Haryana	17.68	-	-	-
4	Jharkhand	-	204.48	-	148.1
5	Karnataka	372.92	-	11.435	-
6	Kerala	-	56.063	3.75	-
7	Madhya Pradesh	1354.78	2532.87	1526.7	-
8	Maharashtra	572.34	-	-	60
9	Manipur	-	25	-	-
10	Mizoram	205.84	4.875	129.06	-
11	Nagaland	-	-	8.625	-
12	Rajasthan	-	-	-	-
13	Tripura	145.36	305.27	-	156.5
14	Sikkim	-	39.58	51.525	-
15	Tamil Nadu	4.88	-	-	-
16	Uttar Pradesh	8591.12	23106.65	8109.65	5544
17	Uttarakhand	339.29	892.49	393.47	258.15
18	West Bengal	303.61	461.38	-	-
	Total	11927.61	29536.128	10918.935	6467.85

(Amount in Lakhs)

Remarks: The scheme is demand driven/voluntary in nature. Funds are released to the State Government as per the proposals submitted by the State Governments.

Annexure-II

Statement referred to in part (a) to (c) of the Lok Sabha Unstarred Question No. 2535 to be replied on 12.03.2018 regarding Special Schemes for Girls asked by Shri Harinarayan Rajbhar

MAULANA AZAD EDUCATION FOUNDATION									
(MINISTRY OF MINORITY AFFAIRS, GOVT. OF INDIA)									
Summary of State-wise/Amount-wise Sanction of Scholarship during the last three years									
Sl. No.	Name of State/UTs	2014-15		2015-16		2016-17 (Provisional Data)	Total for 3 Years		
		No. of Girls	Amount Sanctioned	No. of Girls	Amount Sanctioned	No. of Girls	Amount Sanctioned	No. of Girls	Amount Sanctioned
1	ANDAMAN & NICOBAR	8	0.96	2	0.24	9	1.08	19	2.28
2	ANDHRA PRADESH	2394	287.28	1388	166.56	601	72.12	4383	525.96
3	ARUNACHAL PRADESH	0	0.00	2	0.24	15	1.80	17	2.04
4	ASSAM	2457	294.84	2332	279.84	1136	136.32	5925	711.00
5	BIHAR	4563	547.56	4514	541.68	1109	133.08	10186	1222.32
6	CHANDIGARH	11	1.32	9	1.08	1	0.12	21	2.52
7	CHATTISGARH	17	2.04	18	2.16	10	1.20	45	5.40
8	DADRA & NAGAR HAVELI	0	0.00	0	0.00	1	0.12	1	0.12
9	DAMAN & DIU	0	0.00	0	0.00	0	0.00	0	0.00
10	DELHI	546	65.52	552	66.24	434	52.08	1532	183.84
11	GOA	5	0.60	10	1.20	3	0.36	18	2.16
12	GUJARAT	1517	182.04	1570	188.40	318	38.16	3405	408.60
13	HARYANA	85	10.20	32	3.84	16	1.92	133	15.96
14	HIMACHAL PRADESH	7	0.84	2	0.24	3	0.36	12	1.44
15	JAMMU & KASHMIR	103	12.36	466	55.92	931	111.72	1500	180.00
16	JHARKHAND	1312	157.44	1109	133.08	514	61.68	2935	352.20
17	KARNATAKA	2681	321.72	2729	327.48	4367	524.04	9777	1173.24
18	KERALA	5899	707.88	6827	819.24	5944	713.28	18670	2240.40
19	LAKSHADWEEP	0	0.00	0	0.00	1	0.12	1	0.12
20	MADHYA PRADESH	1266	151.92	1062	127.44	372	44.64	2700	324.00
21	MAHARASHTRA	4151	498.12	4001	480.12	4090	490.80	12242	1469.04
22	MANIPUR	199	23.88	62	7.44	100	12.00	361	43.32
23	MEGHALAYA	16	1.92	170	20.40	8	0.96	194	23.28
24	MIZORAM	0	0.00	1	0.12	0	0.00	1	0.12
25	NAGALAND	21	2.52	2	0.24	26	3.12	49	5.88
26	ODISHA	253	30.36	301	36.12	171	20.52	725	87.00
27	PUDUCHERY	26	3.12	16	1.92	39	4.68	81	9.72
28	PUNJAB	253	30.36	250	30.00	129	15.48	632	75.84
29	RAJASTHAN	1089	130.68	1343	161.16	794	95.28	3226	387.12
30	SIKKIM	0	0.00	0	0.00	0	0.00	0	0.00
31	TAMIL NADU	3200	384.00	4077	489.24	961	115.32	8238	988.56
32	TELANGANA	0	0	891	106.92	2385	286.20	3276	393.12

33	TRIPURA	0	0.00	1	0.12	3	0.36	4	0.48
34	UTTAR PRADESH	10434	1252.08	11181	1341.72	7979	957.48	29594	3551.28
35	UTTARAKHAND	282	33.84	433	51.96	319	38.28	1034	124.08
36	WEST BENGAL	2631	315.72	2647	317.64	693	83.16	5971	716.52
	TOTAL	45426	5451.12	48000	5760.00	33482	4017.84	126908	15228.96